

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/159(KB)2023
IA(I.B.C)/212(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	STATE BANK OF INDIA VS POONAM AGARWAOL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Debasish Chakrobarati, Adv.] For the Financial Creditor
Mr.Snehasish Chakraborti,Adv.]

Mr.Dhananjaya Sud,Adv.] For the RP
Mr.Swechcha Mishra,]

Mr.Joy Saha,Sr.Adv.] For the Respondent
Mr. Rishav Banerjee, Adv.]
Mr.A.K.Awasthi, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Post the matter for consideration on **01/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**